NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CP/29/2018 PETITION NUMBER

NAME OF THE PETITIONER : NEW PLATFORM TECHNOLOGIES PVT LTD

: 252 **UNDER SECTION**

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

B. Sarath babu

Per Respordero. B. gaton

ORDER

Matter is called. No representation on behalf of the Applicant. Counsel for RoC present and prayed for time to file objection. At request, time is enlarged. Put up on 19.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

ghk